

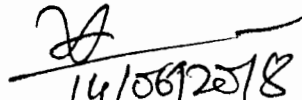
**HIGH COURT OF JAMMU AND KASHMIR  
JAMMU**

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**NOTICE**

It is notified for information of all concerned that  
**Hon'ble Mr. Justice Sanjeev Kumar (Vacation Judge)** shall  
hold court on **19.06.2018 (Tuesday)** in Jammu wing of  
Hon'ble High Court.

**By Order.**

  
14/06/2018  
**(Virinder Singh Bhou)**  
**Registrar Judicial**

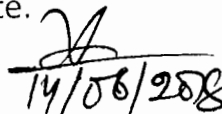
No 513-19/RJ/18 Date : 14.06.2018

**Copy to :**

1. Registrar General, High Court of J&K, Srinagar.
2. Principal Secretary to Hon'ble the Acting Chief Justice, High Court of J&K, Srinagar.
3. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, High Court of J&K, Jammu.
4. Office of Advocate General, Jammu.
5. President Bar Association, Jammu.

...for information

6. Incharge NIC for uploading on the High Court website.

  
14/06/2018  
**Registrar Judicial**